### HIGH COURT OF ORISSA: CUTTACK

Notice No. XXXIV-10/2020-22- 2696 dtd. 22.02.2022

# NOTICE OF TENDER FOR SUPPLY OF THREE NUMBERS OF SCANNERS, THREE NUMBERS OF EXTRA MONITORS WITH CONVERTER CABLE AND THREE NUMBERS OF UPS

High Court of Orissa, Cuttack invites price quotations addressed to The Registrar (Judicial) in the sealed envelope for supply, installation, testing and maintenance of three numbers of scanners with five year warranty period, three numbers of extra monitor having three year warranty period with converter cable and three numbers of UPS (600 VA) having one year warranty period with the following terms and conditions:

- Successful bidder must deliver the items at the High Court of Orissa on or before 25<sup>th</sup> February, 2022. No request for extension shall be allowed. The participating bidder shall remain prepared to deliver, install and test all the hardware items within time specified above.
- 2. The bidder must provide all necessary warranty services for the supplied hardware items till expiry of warranty period.
- 3. The replacement of any part of any hardware item whenever required within the warranty period must be carried out with new, standard and genuine parts.
- 4. In case where the supplied hardware item becomes unserviceable and non-repairable during the warranty period, the successful bidder must replace the same with new scanner of same specification.
- 5. The Court can terminate the work order or purchase order if the firm fails to carry out any of its obligations / duties in terms of the contract.
- Price quotations should be submitted only by hand or registered post addressed to the Registrar (Judicial), High Court of Orissa, Cuttack. Quotations received after last date and time of submission shall not be considered.
- 7. Important Dates/ Time
  - a. Start date: 22.02.2022
  - b. Last Date of submission of price quotations: 25.02.2022 at 12.30 PM
  - c. Date and Time for opening of price quotations: 25.02.2022 at 3.30 PM
- 8. The Scanners must meet the specifications mentioned in Annexure- A and extra monitor must having the minimum specification of screen size-19 inch, at least one HDMI port or one Display port and three year warranty period alongwith converter cable and UPS having battery capacity of 600VA and one year warranty period.

- 9. Every bidder must submit Self Declaration in the format at Annexure-B.
- 10. Authorized representatives of the bidders may remain present at 3.00 PM on 25.02.2022 for witnessing the opening of price quotations.
- 11. The Court shall take into consideration eligibility of a bidder while considering the price quotation.
- 12. The price quotation of ineligible bidders shall not be considered.
- 13. The Court may call for any document at any stage from any bidder for ensuring effective, fair and competitive bidding.
- 14. High Court of Orissa reserves the right to amend or withdraw any of the terms and conditions mentioned as above or to reject any or all tenders without giving any notice or assigning any reason thereof.

Registrar (Judicial)

Memo No. XXXIV-10/2020-22- 2697 (2) Dated: 22.02.2022

Copy forwarded for publication in:-

- 1. High Court of Orissa Notice Board
- 2. High Court of Orissa Website

Central Project Coordinator

### eCommittee, Supreme Court of India

### Specifications for Flatbed Scanner with ADF - Duplex for SJAs & DLSAs

(Maximum Estimated Price : ₹ 28000/-)

Sr. No	. Specification	Particulars
757	Flatbed Scar	nner with Automatic Document Feeder
1.	Make and Model No.	(exact details to be provided by the bidder with its official brochure)
2.	Paper Size to be scanned	8.5" x 14" (Legal) Size Page in Flat Bed and A4 size in ADF mode
3.	Scan type	Charged Coupled Device (CCD)/Contact image sensor, Color, Flatbed & ADF
4.	Scan Output File Format	JPEG, GIF, TIFF, TIFF compressed, PNG, PDF, PDF searchable
5.	Scanner	SANE Family of Scanners (SANE Project supported device) and TWAIN compatible
6.	Scanning Options	Color, GreyScale, Black & White (Lineart) etc.
7.	Min. Scanning Speed (Single Side)	20 PPM Black & White @ 200 dpi
8.	Resolution & Color Depth	600 x 600 dpi (optical) or more, 48 bit Color scanning, 8/16 bit Mono Scanning
9.	Pull & Push Scan	Pull Scanning, Push Scanning (Scan to PC)
10.	Light Source	CCFL/LED ,
11.	Duty Cycle per day	1000 pages
12.	Interface	Hi-Speed USB 2.0
13. •	Power Supply	Internal/External Power Adaptor for 200 - 250 (+/- 10%) V AC 50/60 Hz (+/- 5%)(Power Cable included)
•		ADF Features
14.	ADF Capacity	Minimum 50 Pages
15.	Duplex Scanning	ADF Auto Duplex Scanning
		Compatibility
16.	Operating System Compatibility	All hardware must be compatible with Ubuntu Linux OS 14.04
17.	Hardware Drivers	Supplier to provide latest drivers for all hardware for Ubuntu-Linux OS 14.04

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Sr. No.	Specification	Particulars
	OEI	M Product, Service & Warranty
18.	Original Equipment Manufacturer (OEM) Product	Original Equipment Manufacturer (OEM) Manufacturer or its authorised distributor/dealers with OEM
19.	Warranty	5 years on site Comprehensive Warranty support with L1 support from bidder and L2 support from OEM
20.	Service Centre	Must have / preferred Company Authorised Service Centre in Capital City / High Court Place

## The Minimum/Standard Specification for

### 1. Extra Monitor

Having screen size-19 inch, at least one HDMI port or one Display port, three year warranty period alongwith converter cable

### 2. <u>UPS</u>

UPS having battery capacity of 600VA and one year warranty period

Ma-dn 21.2.22

### ANNEXURE-B

### **DECLARATION**

То
The Registrar (Judicial), Orissa High Court, Cuttack-753002
Sub: Your Tender Notice No, Dated
Sir,
I/ We M/s represented by its proprietor/Managing Partner/ Managing Director having its Registered Office atdo hereby declare that /We have carefully read all the conditions of tender for supply, installation, testing and maintenance of three numbers of scanners with five year warranty period, three numbers of extra monitor having three year warranty period with converter cable and three numbers of UPS (600 VA) having one year warranty period and will abide by with all the terms conditions of the Tender.
I/ We declared that I/We possess a valid GST registration certificate and registered manufacturer / dealer of the said equipment.
I/We do hereby declare that I/We have not been derecognized/ blacklisted by any State Government or Central Government organization for any reasons.
I/We agree that the Tender Inviting Authority can blacklist me/us for a period of 2(two) years if, any information furnished by us proved to be false at any time or not abiding by the tender terms and conditions.
I/We do hereby solemnly affirm and stated that the facts stated above are true to the best of my knowledge, belief and best on records.
Date: / /2022
Authorised Signatory:
Name:
Designation:
Place:

Company Seal

Email:

Phone: